

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.12/KB/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.RATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th November 2017, 10.30 A.M

Name of the Company	Tapasiddha Roy & Anr-Versus-Chandima Construction Centre Pvt.Ltd. & Ors		
Under Section	241/22		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Aasish Chaudhury, Adv
2. Ms. Usmila Chakraborty, Adv.
3. Ms. Aindrita Basu, Adv

Respondent
Nos. 1, 5 & 9A. Basu, Adv.
07/11/2017.

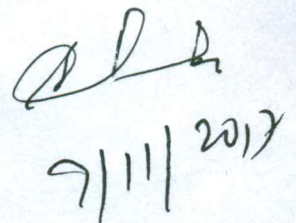
4. Mr. V. R. Rao.
5. MS A. Rao
5. MS S. P. Allan

for
P.N. Basu


1. Sailendra Tiwari, Adv.
2. Debangshu Dinda, Adv.

for Resp no. 7.

1. Mr. RAJESH UPADHYA ADV
2. MS. SWARNNA CHOUBEY ADV.



P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1, 5, 7 and 9 are present.

No time left.

List on 19/12/2017.

(Jinan K.R.)
Member (J)

(Vijai Pratap Singh)
Member (J)